

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.5491  
TO BE ANSWERED ON 26<sup>TH</sup> JULY, 2019**

**NATIONAL MEDICAL COMMISSION BILL**

**5491. SHRI Y.S. AVINASH REDDY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has observed that there are some shortcomings in the proposed National Medical Commission (NMC) Bill, if so, the details thereof;
- (b) whether the Government has received any representation regarding the noted shortcomings and remedial measures for incorporation;
- (c) if so, the details thereof; and
- (d) the steps being taken by the Government to revise the NMC Bill?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (d): Based on the recommendations of the Group of Experts (GoE) headed by Late Prof. Ranjit Roy Chaudhary and the Department Related Parliamentary Standing Committee on Health & Family Welfare, a four member committee headed by Vice Chairman NITI Aayog framed the National Medical Commission Bill, after due consultation with stakeholders and inviting comments from public. The Bill provides for constitution of National Medical Commission in place of Medical Council of India. The draft Bill was re-examined by a Group of Ministers (GoM) constituted for the purpose. The GoM had approved the draft Bill with some modification. The National Medical Commission Bill, 2017 after having been approved by the Cabinet was introduced in the Lok Sabha on 29<sup>th</sup> December, 2017 and was subsequently referred to the Parliamentary Standing Committee on Health & Family Welfare. The Committee, after due consultation with all stakeholder, had presented its 109<sup>th</sup> report on the NMC Bill, 2017 to both the Houses of Parliament on 20<sup>th</sup> March, 2018. Most of the recommendation of the Committee were accepted and based on those recommendations the Ministry had moved official amendments to the Bill. However, the Bill could not be passed and got lapsed on the dissolution of 16th Lok Sabha. Now, the National Medical Commission Bill 2019 has been introduced in Lok Sabha on 22<sup>nd</sup> July, 2019.

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